

REVISED FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****SHREE GOPINATH PAPER MILLS PRIVATE LIMITED OPERATING IN MANUFACTURING OF KRAFT PAPERS AT KHERALI (SURENDRANAGAR), RAJKOT**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Shree Gopinath Paper Mills Private Limited CIN: U21000GJ2009PTC058195 PAN: AANCS4266N
2.	Address of the registered office	3, Silver Mension, Tram Way Road, Opp. Dr. Dinesh Janis Hospital, Surendranagar, Gujarat-363002, India
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Survey No. 464, Surendranagar-Rajkot Highway, Kherali, Distt. Surendranagar, Gujarat-363020
5.	Installed capacity of main products/ services	30,000 TPA (Tons Per Annum) Kraft paper grammage (120-350 GSM)
6.	Quantity and value of main products/ services sold in last financial year	Turnover of Rs. 58.78 Crores in the FY 2022-23
7.	Number of employees/ workmen	56 (as per the data received from Board of Directors (power suspended))
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details are available at the communication address of the Resolution Professional: 109, Surya Kiran Building, KG Marg, New Delhi-110001 and can be sought by emailing us on ip.shreegopinath@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details are available at the communication address of the Resolution Professional: 109, Surya Kiran Building, KG Marg, New Delhi-110001 and can be sought by emailing us on ip.shreegopinath@gmail.com
10.	Last date for receipt of expression of interest	29.09.2024
11.	Date of issue of provisional list of prospective resolution applicants	09.10.2024
12.	Last date for submission of objections to provisional list	14.10.2024
13.	Date of issue of final list of prospective resolution applicants	24.10.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.10.2024
15.	Last date for submission of resolution plans	28.11.2024
16.	Process email id to submit Expression of Interest	ip.shreegopinath@gmail.com



Rakesh Kumar Relan, Resolution Professional
IP Reg. No.: IBBI/PA-001/IP-P-02009/2020-2021/13119
(Authorization for Assignment valid till 30.06.2025)

Add.: 2501, A Wing, Transcon Triumph, VLG Amboli, Hill Road, Andheri West Veera
Near Excel Industries, S No. 48 Oshiwara, Mumbai City, Maharashtra-400053

Place: Surendranagar
Date: 14.09.2024

Comm. Add.: 109, (First Floor), Surya Kiran Building
19, KG Marg, Barakhamba Road, New Delhi-110001
For M/s Shree Gopinath Paper Mills Private Limited